## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 449

TO BE ANSWERED ON THE  $15^{\text{TH}}$  SEPTEMBER, 2020/ BHADRAPADA 24, 1942 (SAKA)

### **MODERNISATION OF STATE POLICE FORCES**

#### 449. SHRI M.K. RAGHAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has drawn any plan for modernization of State Police force;
- (b) if so, whether the plan also includes installation of CCTV cameras across the towns and cities;
- (c) if so, the total amount released for installation of CCTV cameras, State-wise, during the last three years;
- (d) the reasons for most of these CCTVs becoming non-functional and the money spent by each State for annual maintenance and service; and
- (e) the details of steps likely to be taken to rectify these shortcomings and fixing of responsibilities?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. As such, it is the responsibility of the State Governments to plan and take initiative to modernize its police forces, including installation of CCTV. Central

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Government, on its part, under the Centrally Sponsored Scheme of

'Assistance to States for Modernisation of Police' (erstwhile scheme of

'Modernisation of State Police Forces'), supplement efforts of the State

Governments in acquisition of advanced weaponry such as INSAS

Rifles & AK series rifles; all types of intelligence equipments including

Unmanned Aerial Vehicles (UAVs), Night Vision Devices (NVDs), CCTV

Surveillance system & body worn camera systems; modern

communication equipment and state-of-the-art equipment for security

/ training / forensics / cybercrime / traffic policing. Further,

'construction' and 'purchase of operational vehicles' is permitted in

the insurgency affected north-eastern States and Left Wing Extremism

(LWE) affected districts. Every year, States formulate their State

Action Plans (SAPs) as per their requirements and strategic priorities.

No separate details are kept of amounts released for specific items of

machinery or equipment.

(d) & (e): It is the responsibility of the State Governments to maintain

**CCTV** systems.

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